

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

109. Company
Appeal/107/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.04.2024**

NAME OF THE PARTIES: Galore International Trading India

Private Limited

V/s.

Registrar of Companies, Pune

SECTION 252(3) OF COMPANIES ACT, 2013

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

None appeared for the Appellant. In the interest of justice, list on **14.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)